

आयकर अपीलिय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1154/JP/2019
निर्धारण वर्ष / Assessment Year :2014-15

I.T.O., Ward-1, Sikar.	बनाम Vs.	Late Smt. Bhagwati Devi Agarwal Legal Heir Sh. Sanjay Agarwal, Ward No. 4, Pratap Nagar, Sikar.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: ABHPA 2985 J		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

राजस्व की ओर से / Revenue by: Smt. Rooni Paul (Addl.CIT)
निर्धारिती की ओर से / Assessee by: Shri P.C. Parwal (CA)

सुनवाई की तारीख / Date of Hearing : 12/03/2021
उदघोषणा की तारीख / Date of Pronouncement : 15/03/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal has been filed by the revenue against the order of the Id. CIT(A)-IV, Jaipur dated 05/07/2019 for the A.Y. 2014-15.

2. The hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.
3. At the time of hearing, the Id. Counsel for the assessee furnished an application for withdrawal of this appeal. The contention made in the said application reads as under:

"with reference to above, it is to submit that the legal heir of assessee Sh. Rajesh Kumar Agarwal wants to withdraw the above appeal since he has opted to settle the dispute under Vivad Se Vishwas Act, 2020 for which Form

No. 3 has been issued by the PCIT, Jaipur-2. Copy of Form No. 3 is enclosed for ready reference.

It is therefore requested that the appeal filed by the assessee be treated as withdrawn.

Thanking you,

Yours faithfully,

*(For Kalani & Co.
Chartered Accountants*

*(PC Parwal)
A/R"*

4. The Id DR has raised no objection if the appeal is allowed to be withdrawn.

5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit to withdraw this appeal. Accordingly, this appeal is dismissed as withdrawn.

6. In the result, this appeal is dismissed.

Order pronounced in the open court on 15th March, 2021.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:-15/03/2021

***Ranjan**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- The I.T.O., Ward Ward-1, Sikar.
2. प्रत्यर्थी / The Respondent- Late Smt. Bhagwati Devi Agarwal, through
Legal Heir Sh. Sanjay Agarwal, Sikar.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 1154/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar